

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): (a) Details of farm products suspended from futures trade in the financial year 2006-2007 are as follows:—

Sl. No.	Commodity	Date of suspension of futures trading	Date of Revocation of suspension	Date of resumption of trading
1.	Tur and Urad	23rd January, 2007	—	—
2.	Rice	27th February, 2007	—	—
3.	Wheat	27th February, 2007	15th May, 2009	21st May, 2009

(b) Details of farm products suspended from futures trade since March, 2008 are as follows:—

Sl. No.	Commodity	Date of suspension of futures trading	Date of Revocation of suspension	Date of resumption of trading
1	Chana, Soy oil, Rubber and Potato	7th May, 2008	30th November, 2008	4th December, 2008
2	Sugar	26.05.2009 till 31.12.2009	—	—

(c) The decision of suspension of futures trading in above commodities was made by Forward Markets Commission as an abundant caution so that the perceived inflationary expectations are contained. While making this decision, it took into account different factors like production, international scenario etc. which impact on such expectation.

(d) In view of (C) above question does not arise.

**Antyodaya Anna Yojana**

2305. DR. T. SUBBARAMI REDDY:  
SHRI JESUDASU SEELAM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has to spend about Rs. 13,500 crores less on food subsidy to implement Rs. 3/- per kg. rice or wheat scheme, as a large section of people above poverty line are unlikely to get cheaper foodgrains;

(b) if so, whether it is estimated that subsidy bill would be around Rs. 29,000 crores to cover 6.5 crore BPL families if they are given 25 kg. of rice or wheat each month @ Rs. 3/- per kg.;

(c) whether Government has also agreed to cover only 10.68 crores families under Antyodaya Anna Yojana who have been issued BPL cards by the States; and

(d) if so, by when final decision in this regard is likely to be taken?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): (a) to (d) Government proposes to enact the National Food Security Act. Under the proposed law, every BPL (Below Poverty Line) family is to be entitled to receive 25 kg of foodgrains per month. Details of eligible BPL families to be covered, methodology for their identification, issue of targeted identification cards to them, subsidy component, etc. are yet to be worked out.

Antyodaya Anna Yojana (AAY) ration cards issued by State/UT Governments, as reported by 30.06.2009 are 2.43 crore only. It is not proposed to cover 10.68 crore Below Poverty Line (BPL) ration cards under AAY category.

#### **Ban on export of edible oil and pulses**

2306. DR. T. SUBBARAMI REDDY:

SHRI RAJEEV SHUKLA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has extended ban on export of edible oils and pulses for one more year and allowed import of pulses at zero duty beyond March 31st, 2009 and also extended scheme to determine imported pulses through PDS for over six months;

(b) whether Government has also taken decision on wheat export ban;

(c) whether Government has decided to remove cap on storage by traders with surplus wheat inventory;

(d) whether Government has achieved target of all the commodities; and

(e) if so, the latest position and what are surplus stocks at present in respect of wheat, rice and sugar?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): (a) Export of edible oils has been banned *w.e.f.* 17.03.2008 and extended upto 16.03.2010 except coconut oil (through Cochin Port) and certain oils produced from minor forest origin. However, export of edible oils has been permitted *w.e.f.* 20th November, 2008 in branded consumer packs of upto 5 kgs., subject to a limit of 10,000 tons upto 31st October, 2009.

The ban on export of pulses (except kabuli chana) has been extended upto 31.3.2010.

Zero duty on import of pulses has been extended upto 31.3.2010.

The scheme for distribution of imported pulses through PDS has been extended for 6 months, upto 30.9.2009.